

(ख) राज्य/संघ शासित क्षेत्र में एक लाख लोगों की दर से सतही सड़कों।

(ग) ऐसे राज्यों/संघशासित क्षेत्रों, जहाँ सड़कों अपर्याप्त अथवा कम हैं, के लिए विशेष ध्यान ; तथा

(घ) आदिवासी क्षेत्रों, पहाड़ी क्षेत्रों, पिछड़े क्षेत्रों की विशेष समस्याओं को इस व्यवस्था के वास्तविक भावटन के लिए आधर बनाया जाना चाहिए।

इस योजना के अन्तर्गत शुरू की जाने वाली सड़कों का पता लगाना राज्य सरकारों से संघ शासित प्रशासनों पर छोड़ा गया था।

#### **Maintenance of Antique Paintings and Rare Books in Hazar Duar**

8159. SHRI K. T. KOSALRAM: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the antique paintings and rare books are facing destruction in Hazar Duar, a historical monument declared as a monument of national importance, mainly due to lack of maintenance and large scale theft;

(b) whether confusion exists between the Centre and State Government over sharing of responsibilities for protection of property; and

(c) the steps proposed to be taken for resolving this confusion so that the invaluable antique paintings and books can be saved from extinction?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) All the objects including paintings and books are under the custody of the Official Trustee of Govt. of West Bengal as per Murshidabad Estate (Trust) Act, 1963. The responsibility for the maintenance and safeguarding of these objects rests with him. In respect of Hazarduari Palace, which has been declared as a monument of national importance with effect from 16-1-1978 under the Ancient Monuments and Archaeological Sites and Remains Act, 1968

the Archaeological Survey of India is responsible for its structural repairs which are being attended to by it.

(b) No, Sir.

(c) Does not arise.

#### **Loss due to Supply of Bad Quality of Hybrid Jowar Seed in Maharashtra**

8160. SHRI YASHWANT BOROLE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the cultivators in Maharashtra suffered considerable losses because of bad quality of seed of Hybrid Jowar CSH-5 certified by A.P.S.C.A. in Andhra Pradesh and supplied to Maharashtra State for kharif season of 1978;

(b) whether the Government of Maharashtra has made a representation to Government of India to take cognizance of this and have the losses also made good in State Government by Government of Andhra Pradesh; and

(c) if so, action taken in the matter?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Some complaints were received by the National Seeds Corporation during August-September, 1978 that hybrid Jowar seed CSH-1 and CSH-5 distributed by them during Kharif 1978 in Maharashtra through the network of their dealers/sole outlets were impure. These seeds were allegedly certified by the Andhra Pradesh State Seed Certification Agency. No losses suffered by the cultivators have however, been reported to the Government of India on account of this.

(b) and (c). As the Government of India have received no representation from the Maharashtra Government regarding the bad quality of hybrid jowar seeds CSH-5 distributed during Kharif 1978, the question of taking any action does not arise.